

ITEM NO.15

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).317/2022

VITHALBHAI RAVJIBHAI VANSIYA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 06-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.  
Mr. Abhimanue Shrestha, AOR  
Mr. Satwik Parikh, Adv.  
Mr. Divyansh Khurana, Adv.  
Mr. Shivam Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice, returnable on 11 July 2022.
- 2 Dasti, in addition, is permitted.

(SANJAY KUMAR-I)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
COURT MASTER